GOVERNMENT OF INDIA CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION LOK SABHA

UNSTARRED QUESTION NO:283
ANSWERED ON:27.07.2010
BY-PRODUCTS OF SUGAR MILLS
Sharma Shri Jagdish;Singh Shri Rajiv Ranjan (Lalan)

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION be pleased to state:

- (a) whether the sugar mills in the country produce other by-products alongwith sugar;
- (b) if so, the details of such products alongwith the ratio of such products to the sugar produced by the mills;
- (c) whether the price of such by-products is factored while working out the formula for calculation of support price of sugarcane;
- (d) if so, the details thereof; and
- (e) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND MINISTER OF STATE IN THE MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION (PROF. K.V. THOMAS)

- (a): Yes, Madam.
- (b): The main by-products in the manufacturing of sugar are molasses, bagasse and press mud. The production of these by-products in a season depends upon the quantity of sugarcane crushed by a sugar mill. However, production of molasses, bagasse and press mud varies in the range from 4.2% to 4.5%, 30% to 33% and 3% to 5% of cane crushed, respectively.
- (c) & (d): The Central Government has been fixing Statutory Minimum Price (SMP) of sugarcane [now changed to Fair and Remunerative Price (FRP) from 2009-10 season] based on the price worked out and recommended by Commission for Agricultural Costs and Prices(CACP). The Sugarcane (Control) Order, 1966 was amended on 29-12-2008 and a new provision was added that the realization made from sale of by-products viz. molasses, bagasse and press mud or their imputed value is to be taken into account in fixing the minimum price of sugarcane.
- (e): Does not arise.